

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/131/ (IB)/2017
NAME OF THE PETITIONER(S) : A. SOMASUNDARAM
NAME OF THE RESPONDENT(S) : MARG PROPERTIES LTD
UNDER SECTION : 433 (e)(f)

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|------------------------|-------------------|-------------|-----------|
| REPRESENTATION BY WHOM | | | |

| | | |
|------------------------|------------------------|--------------------|
| B. K. Shanmugasundaram | Respondent to normal | HR representing am |
| C. K. KUZUAPPAN | counsel for Petitioner | — |

ORDER

Counsel representing both the parties are present. Counsel for respondent prayed time for making submissions. At request of both counsel, time extended finally. Put up on 18.09.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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